- (c) whether it is a fact that this particular Cooperative Society has fulfilled all requirements, including requisite certificates from the District Collector; and
- (d) whether suitable directions will be given to Andhra Bank to review the whole issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY: (a) to (d) Andhra Bank, which is assigned with the Lead Bank responsibility in West Godavari District of Andhra Pradesh has reported that it had received representations from Primary Agricultural Cooperative Societies in the District, including from the Krishnaraopet Society, for providing debt relief. The bank has reported that it had constituted special teams at respective blocks in the District to identify the eligible borrowers and receive claims from participating banks in the area to determine their eligibility, as per guidelines framed by Reserve Bank of India/Government. There were no proecdural errors or other lacuna noticed during the course providing debt relief to all the eligible borrowers in the West Godavari district. As per the guidelines, the eligible borrower must have suffered atleast two bad crop years (either consecutively or alternatively) and the said should not be a wilful defaulter to the In so far as the Krishnaraopet PACS, the annewari was available for the year 1988 only and hence was treated as only one Annawari The other crop years prior to or after 1988 were not bad crop years and, therefore, the members of the Society were not eligible for debt relief, and thus, the Society had not fulfilled the eligibility requirements.

Functioning of IFCI in A. P.

3338 SHRI V. HANUMANTHA RAO: Will the Minister of FINANCE be pleased to state:

(a) what has been the role of IFCI in financial industrial activity in Andhra Pradesh;

- (b) whether it is a fact that IFCI has no financial units in Andhra Pradesh; and
- (c) the step_S proposed to review the functioning of IFCI?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKARA MURTHY: (a) The Industrial Finance Corporation of India Ltd. (IFCI) has reported that it provide medium and long term credits to eligible industrial concerns, which meet the eligibility criteria for obtaininfinancial assistance from IFCI, incorporated and registered in India in corporate or cooperative sector, engaged in manufacturing activities or service sector IFCI is an all-India Financial Institution and its spectrum of activities covers al States and Union Territories including Andhra Pradesh.

(b) and (c) No, Sir. IFCI since it inception in 1948 to 28th February 1995 has provided financial assistance aggregating Rs. 1850.47 crores to 433 industrial projects located/to be located in Andhra Pradesh and its percentag share worked out to 7.9 per cent of the total assistance sanctioned by IFCI totall the States.

Representation from Primary Agricultural Cooperative Credit Society in Andhr. Pradesh

3339. SHRI V. HANUMANTH. RAO: Will the Minister of FINANC be pleased to state:

- (a) whether Banking Division has received any representation in 1994-5 from Primary Agricultural Cooperation Credit Society in Andhra Pradesh regarding grievances concerning nationalise banks, like Andhra Bank;
- (b) whether it is a fact that the has been no response from Banking Div sion to numerous representations from Krishnaraopeta Cooperative Credit Coiety in West Godavari district of A dhra Pradesh;